

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 5 Apr 88

APPLICATION NO 522 / 88 (A)

W.P. NO.                     

Applicant Gen. Secy.,  
The Wheel & Axle Plant Contract  
To Workers Union

Respondent  
GM, Wheel & Axle Plant  
And 3023.

1. Shri M. Lakshmana,  
Gen. Secretary,  
The Wheel And Axle Plant  
Contract Workers Union (Regd),  
No. 31, Magadi Main Road,  
Bangalore - 23.

2. Shri K.T. Govinde Gowda, Advocate,  
No. 31, Magadi Main Road,  
(Between Anjan Theatre and P.T. Office),  
Bangalore - 560023.

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/INTERIM ORDER  
passed by this Tribunal in the above said application on 6. 4. 88.

*[Signature]*  
DEPUTY REGISTRAR  
(JUDICIAL)

*[Signature]*  
Encl : As above

**In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore**

Applicant

Wheel & Axle Plant Contract Vs Wheel & Axle Plant & Ors.




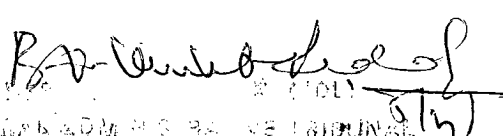
Workers' Union

522/88(R)

Advocate

Order Sheet (contd)

Shri K.T. Govinda Gowda

Date	Office Notes	Orders of Tribunal
		<p><u>KSPVC/PSM(A)</u> 4.4.1988.</p> <p align="right"><u>ORDER</u></p> <p>After the arguments have been heard in full, and the order was being dictated, Shri K.T. Govinde Gowda, learned counsel for the applicant union, files a memo praying for permission to withdraw this application, with liberty to approach such other forum as is competent to decide the grievance of the applicant union.</p> <p>Even though we spent nearly two hours in listening to the elaborate arguments of Shri Govinde Gowda, and we were half-way through the judgment, we consider it proper to grant this request at this belated stage also.</p> <p>We, therefore, grant the request of Shri Govinde Gowda and reject this application as withdrawn by the applicant union, for the reason stated in the application <u>memo for withdrawal</u></p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"> <div style="text-align: center;">   <b>VICE CHAIRMAN</b>  dms. <u>4/4/88</u> </div> <div style="text-align: center;">   <b>MEMBER (A)</b> </div> </div> <p align="center"><b>TRUE COPY</b></p> <div style="text-align: center; margin-top: 50px;">   CENTRAL ADMINISTRATIVE TRIBUNAL  BANGALORE </div>